

Candidates having visual disability of 40% and above or candidates suffering from cerebral palsy; who have been issued admit cards under such categories are required to bring necessary disability/medical certificate(s) issued by a Government hospital only at the time of examination to the examination centre. It is further clarified that the candidates should ensure that scribe brought by them should not have higher educational qualification than class 9.

The scribe accompanying any such candidate is also required to fill up a proforma which can be downloaded from the website of Delhi District Courts i.e. www.delhidistrictcourt.nic.in to submit the same at the time of examination at the examination centre. The scribe should also bring any proof of identity such as Aadhar Card/PAN Card/Driving Licence/Voter ID/Passport etc in original. He should also bring a photocopy of the same to be submitted along with aforesaid proforma of the scribe.